

Boards a failure, Government intend to handover this work to the private sector; and

(c) the reaction of the Government thereto?

THE MINISTER OF POWER (SHRI SUSHIL KUMAR SHINDE): (a) to (c) No, Sir.

State Electricity Boards are under the administrative control of respective State Government. The Electricity Act, 2003 has provisions only for reorganization of the State Electricity Boards. Any decision to privatize the electricity business is entirely upto the concerned State Government.

Abduction of Hindu girls

†*98. SHRI PYARELAL KHANDELWAL: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that minority Hindu girls of Sindh province of Pakistan are abducted and are forcibly being married to Muslim Youth after their conversion;

(b) if so, whether Government are holding any talks with the Government of Pakistan in this regard;

(c) whether Government have come across recent press reports in this regard; and

(d) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMMED): (a) to (d) Government is aware of the reports and intends to take up the matter with Pakistan in the next round of India-Pakistan talks.

Security to Indians working in Afghanistan

*99. SHRI K. RAMA MOHANA RAO:

SHRI RAMA MUNI REDDY SIRIGIREDDY:

Will the PRIME MINISTER be pleased to state:

(a) what kind of security the Government of Afghanistan is providing to the citizens of India working in Afghanistan;

† Original notice of the question was received in Hindi.